

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH (COURT - II)**

**Item No. 401**  
**(IB)-204/ND/2019**  
**IA-5137/2023, IA-3446/2022**

**IN THE MATTER OF:**

**M/s. Pooran Trading Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**Apple Industries Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016 (Liq.)**

**Order delivered on 01.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL**  
**HON'BLE MEMBER (J)**

**PRESENT:**

**For the APSPDCL** : Mr. Rakesh K. Sharma and Nishant Sharma  
Advocates

**For the Liquidator** : Sr. Adv. P. Nagesh along with Adv. Akshay,  
Adv. Anand Bajpai and Liquidator in person

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-5137/2023, IA-3446/2022:** Heard, Mr. P. Nagesh, Senior Counsel appearing on behalf of the Liquidator in part. For continuation of the arguments. List on 08.05.2024 at 4:15 pm.

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**